

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1062  
TO BE ANSWERED ON 28.07.2021**

**NATIONAL POLICY FOR MIGRANT WORKERS**

**1062 DR. AMEE YAJNIK:**

**SHRI SHAKTISINH GOHIL:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government is contemplating a comprehensive National policy for migrant workers in the country after their shocking and distressing experiences during the lockdown;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the progress of the relief package announced as part of Garib Kalyan Rozgar Abhiyan including the number of beneficiaries that have been covered as on date?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 to safeguard the interests of the inter-state migrant workers. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The Labour Codes provide for decent working conditions, minimum wages, grievance redressal mechanism and other benefits to all category of unorganised workers including migrant workers. Special provisions such as widening the definition of Inter-state migrant workers, toll free helpline, journey allowance, etc. for such workers have also been**

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**incorporated in the OSH Code, 2020. Further, Ministry has developed a National Database of Unorganized Workers (NDUW) Portal seeded with Aadhaar for registration of unorganized workers including Migrant Workers. The registration under the portal shall commence from July/August, 2021.**

**Government has also launched an All India Survey on Migrant Workers with the objective to collect data on migrant workers in the country including impact of COVID – 19 on such workers.**

**(d): To boost employment and livelihood opportunities for migrant workers returning to villages in the wake of COVID-19 outbreak, Government of India launched Garib Kalyan Rojgar Abhiyan (GKRA) on 20.06.2020. GKRA involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of Rs.50,000 crore. With a total expenditure of Rs. 39,293 crore the Abhiyan has already generated 50,78,68,671 man-days employment.**

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